

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

MA 212/2018 IN CP (IB)-31/MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.09.2018**

NAME OF THE PARTIES: **GUPTA COAL INDIA PVT. LTD.**

SECTION 10 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER
27. MA 212/2018 IN CP (IB)-31/MB/2017

Petitioner side absent. Respondent side present. List this matter on
11.10.2018.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)